

High Court of Karnataka,  
Bengaluru,  
Dated: 16<sup>th</sup> April 2021

**NOTIFICATION NO. HCKB - 71 / 2021**

1. Hon'ble Mr.Justice G.Narendar will sit in Court Hall No. 8 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Hanchate Sanjeevkumar will sit in Court Hall No. 6 at Kalaburagi Bench at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conference.
2. Hon'ble Mr.Justice S.G.Pandit will sit in Court Hall No. 15 at Principal Bench, Bengaluru at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conference.
3. Hon'ble Mr.Justice M.Nagaprasanna will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conference.

After completion of the work by the Bench referred to at Sl.No.1 above, Hon'ble Mr.Justice Hanchate Sanjeevkumar will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,  
High Court of Karnataka,  
Kalaburagi Bench.